

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-87/1998/ 2490/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the th 16 June, 2020.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG/1759 Dated at Goalpara the 26th June, 2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with official vehicle, at your own cost, from 7.00 am to 5.00 pm on 28.06.2020, subject to adherence to lockdown protocols. The Addl. District and Sessions Judge, Goalpara shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara during your absence.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/ 2491 /A, dated 16.7.2020

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rider